

NOTICE

Oath taking Ceremony of Hon'ble Ms. Shreesha Merla as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **02:00 P.M. on 22nd January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal(NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.01.2020 (WEDNESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|------------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 512 of 2019 | K. N. Mahesh Prasad. Vs. MedinnBelle Herbalcare Pvt Ltd. | Sumesh Dhawan | R.B. Trivedi |
| 2. | Comp. App. (AT) (Ins) No. 864 of 2019 | Navin Raheja. Vs. Shilpa Jain & Ors. | Saurabh Kalia | Arunav Patnaik Neeraj Sharma-R3 |

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial)

For Orders (To be Mentioned)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1474 of 2019 | Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors. | Atul Shanker | Nakul Sachdeva-R1 |

For Admission (Fresh Cases)

| | | | | |
|------------|--|--|-----------------|------------------------|
| 2. | Comp. App. (AT) (Ins) No. 52 of 2020 | SRK Constructions & Projects Pvt. Ltd. Vs. Thyssenkrupp Industries India Pvt. Ltd. | Ranbir Yadav | |
| 3. | Comp. App (AT) (Ins) No. 62 & 98 of 2020 | SE Forge Ltd. Vs. Welmech Engineering Company Pvt. Ltd. | Mahesh Agarwal | |
| 4. | Comp. App. (AT) (Ins) No. 63 of 2020 | JC World Hospitality Pvt Ltd. Vs. Dharendra Nath & Ors. | S.K. Nanda | Vaibhav Tyagi-R1 to R6 |
| 5. | Comp. App (AT) (Ins) No. 66 of 2020 | S.A Pharmachem Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 6. | Comp. App (AT) (Ins) No. 67 of 2020 | Prime Marketing Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 7. | Comp. App (AT) (Ins) No. 69 of 2020 | Sadhana Trading Corporation Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 8. | Comp. App (AT) (Ins) No. 70 of 2020 | Eighteen Acid & Chemicals Enterprise Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 9. | Comp. App (AT) (Ins) No. 71 of 2020 | C.M.X Impex (India) Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 10. | Comp. App (AT) (Ins) No. 73 of 2020 | Apna Organics Pvt. Ltd. Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 11. | Comp. App (AT) (Ins) No. 74 of 2020 | Associate Chemicals & Ors. Vs. Alok Industries Ltd. & Ors. | Ankit Kumar Lal | |
| 12. | Comp. App (AT) (Ins) No. 117-118 of 2020 | Suresh Garg Vs. Naresh Kumar Sood & Ors. | Abhishek Anand | |

For Orders

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|-----|---|---|--------------------------------------|--|
| 13. | Comp. App (AT) (Ins) No. 1366 of 2019 | Morgan Securities & Credits Pvt. Ltd. Vs. Resolution Professional of Videocon Industries Ltd. With | Abhishek Puri | Misha |
| 14. | Comp. App (AT) (Ins) No. 1367 of 2019 | Morgan Securities & Credits Pvt. Ltd. Vs. Videocon Industries Ltd. Through Resolution Professional With | Abhishek Puri | Misha |
| 15. | Comp. App (AT) (Ins) No. 1368 of 2019 | Morgan Securities & Credits Pvt. Ltd. Vs. Venugopal N. Dhoot & Anr. With | Abhishek Puri | Surbhi Gupta |
| 16. | Comp. App. (AT) (Ins) No. 20 of 2020 | Videocon Industries Ltd. Resolution Professional Vs. Morgan Securities & Credits Pvt. Ltd. | Ritu Bhalla | Krishnendu Datta |
| 17. | Comp. App. (AT) (Ins) No. 1509 of 2019 | MM Ramachandran Vs. South Indian Bank Ltd. & Ors. | Shameem Ahmed | Parag Maini |
| 18. | Comp. App (AT) (Ins) No. 724 of 2019 | Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With | Arvind Kumar | Heena George Misha (R-SBI) |
| 19. | Comp. App (AT) (Ins) No. 725 of 2019 | Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors. With | Arvind Kumar Gupta | Heena George Misha (R-SBI) |
| 20. | Comp. App. (AT) (Ins) No. 870 of 2019 | State Bank of India. Vs. Liberty House Group Pte. Ltd. | Jasveen Kaur | Henna George |
| 21. | Comp. App. (AT) (Ins) No. 988 of 2019 | Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawcharia (RP)& Ors. With | Atul Sharma | Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia- RP |
| 22. | Comp. App AT) (Ins) No. 995 of 2019 & I.A No 179 of 2020 | S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors. With | Abhirup Dasgupta | Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia- RP |
| 23. | Comp. App. (AT) (Ins) No. 1039 of 2019 | Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd & Ors. | Raka Bejoy phookan Neha Tandon | Rony O. John- R2 Dinkar Singh-R3 Kshitiz Chhawchharia- |

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| | | With | | RP |
| 24. | Comp. App. (AT) (Ins) No. 1124 of 2019 | Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Ors. With | Neha Tandon | |
| 25. | Comp. App. (AT) (Ins) No. 1125 of 2019 | Vanguard Credit & Holdings Pvt Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With | R.B. Phookan | Abhirup Dasgupta- R2 |
| 26. | Comp. App. (AT) (Ins) No. 1159 of 2019 | Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With | Santanu Ghosh. | Deep Roy. |
| 27. | Comp. App. (AT) (Ins) No. 1242 of 2019 | Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. | Varsha Banerjee | |
| 28. | Comp. App. (AT) (Ins) No. 1016 of 2019 | Vishal Gupta. Vs. Aanav Construction Co. & Anr. | Ritesh Khare | Anuj Mirhda |
| 29. | Comp. App. (AT) No.322 of 2019 | Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors. | Sonam Anand | Rajan Sabharwal |
| 30. | Comp. App. (AT) No.325 of 2019 | Shankar Sundaram Vs. Amalgamations Ltd. & Ors. With | Shantanu Singh | Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6 |
| 31. | Comp. App. (AT) No.328 of 2019 | Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors. | Shantanu Singh | Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6 |

For Admission (After Notice)

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|-----|--|--|-------------------|--|
| 32. | Competition. App. (AT) No.13 of 2019 | Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With | Anand shanker Jha | Om Prakash Shukla Pranjal Prateek-R2 |
| 33. | Competition. App. (AT) No.14 of 2019 | Rathi Special Steels Ltd. Vs. Competition Commission of India. With | Anand shanker Jha | Om Prakash Shukla Pranjal Prateek-R2 |
| 34. | Competition. App. (AT) No.15 of 2019 | Rathi Bars Ltd. Vs. Competition Commission of India &Anr. | Anand shanker Jha | Om Prakash Shukla Pranjal Prateek-R2 |

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|-----|--------------------------------------|--|-------------------|---|
| 35. | Competition App. (AT) No. 73 of 2018 | Vishal Gupta Vs Competition Commission of India & Ors. | Hrishikesh Baruah | Rajdipa Behura-R1 Deeksha Manchanda (R2-4) |
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For Hearing

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|-----|---|--|-----------------|--|
| 36. | Comp. App. (AT) (Ins) No. 1048-1049 of 2019 | MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. | S. Ghosh | Rishav Banerjee- R1 Siddharta Manocha- R2 |
| 37. | Competition Appeal (AT) No. 31 of 2017 | Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With | YamanVerma | Samar Bansal (R-CC1) Sangram Patnaik-R2 |
| 38. | Competition Appeal (AT) No. 33 of 2017 | Grasim Industries Ltd. Vs. CCI &Ors. | Krithika Ramesh | Samar Bansal (R-CC1) Sangram Patnaik-R2 |

After the above or 12:45 PM, Whichever is earlier

For Orders (For Fixing the date of Hearing)

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|-----|---------------------------------|--|---------|---|
| 39. | Comp. App. (AT) No. 273 of 2019 | Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 40. | Comp. App. (AT) No. 274 of 2019 | Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 41. | Comp. App. (AT) No. 275 of 2019 | Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 42. | Comp. App. (AT) No. 276 of 2019 | Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 43. | Comp. App. (AT) No. 277 of 2019 | Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 44. | Comp. App. (AT) No. 278 of 2019 | Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 45. | Comp. App. (AT) No. 279 of 2019 | Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |
| 46. | Comp. App. (AT) No. 280 of 2019 | Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With | Anirudh | Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3) |

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|-----|--|--|----------------------------|---|
| 47. | Comp. App (AT) No. 336 of 2019 | Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With | Manoj Kumar | Atul Menon |
| 48. | Comp. App. (AT) No. 337 of 2019 | Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With | Sandeep Bisht | Dhruv Rana Gopal Singh-R2 Ashim Sood-R3 |
| 49. | Comp. App. (AT) No. 338 of 2019 | Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With | Rohan Chawla | Dhruv Rana Gopal Singh-R2 Ashim Sood-R3 |
| 50. | Comp. App. (AT) No. 339 of 2019 | Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With | Shikhar Shrivastava | Dhruv Rana Gopal Singh-R2 Ashim Sood-R3 |
| 51. | Comp. App. (AT) No. 340 of 2019 | Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. With | Joy Bajaj | Dhruv Rana Gopal Singh-R2 Ashim Sood-R3 |
| 52. | Comp. App. (AT) No. 354 of 2019 | Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors. | Manish Kaushik | |
| 53. | Competition Appeal (AT) No. 23 of 2017 | Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With | Amar Ramani Jatin Kumar | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |
| 54. | Competition Appeal (AT) No. 24 of 2017 | B. Himmat Lal Agrawal Vs. CCI &Anr. With | AnubhavMardikar | Ankit Jam |
| 55. | Competition Appeal (AT) No. 26 of 2017 | Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With | Arunava Mukherjee | Arjun Krishnan (R-1) UddyamMukherje e (R-2) |
| 56. | Competition Appeal (AT) No. 27 of 2017 | Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With | T. SundarRamanathan | Dushyant K Mahant (R-1) UddyamMukherje e (R-2) |
| 57. | Competition Appeal (AT) No. 28 of 2017 | KanhhaiyalalKhandelwal VS. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) UddyamMukherje e (R-2) |
| 58. | Competition Appeal (AT) No. 29 of 2017 | KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With | T. SundarRamanathan | AnupamSanghi (R-1) Uddyam Mukherjee (R-2) |
| 59. | Competition Appeal (AT) No. 30 of 2017 | Punya Coal Road Lines Vs. Competition Commission of India &Anr. With | NakulMohta | Arjun Krishnan (R-1) Uddyam Mukherjee (R-2) |

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| 60. | Competition Appeal (AT) No. 35 of 2017 | Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With | Ankita Chaudhary Rathi | Arjun Krishnan (R-1) UddyamMukherjee(R-2) |
| 61. | Competition Appeal (AT) No. 36 of 2017 | Khandelwal Earth Movers &Anr. Vs. CCI &Anr. With | Johnson Subba | Arjun Krishnan (R-1) UddyamMukherjee (R-2) |
| 62. | Competition Appeal (AT) No. 37 of 2017 | Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. With | Johnson Subba | Uddyam Mukherjee (R-2) |
| 63. | Competition App. (AT) No. 16 of 2018 | SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr. | Jaspreet Singh Rai | Arjun Krishnan (R-1), Ankit Jain(R2) |

03:00 PM (After the Oath)

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 276 of 2019 | Aasaan Global Trade Vs. Vasudevn, Resolution Professional & Ors With | A.Muraleedharun | D. Sreenivasan-R1 Vineet Ranjan-R3 Yashraj Singh Deora-R4 Madhusmita Bora-R7 R. Murali & Bijoy Kumar Pradhan-R12 |
| 2. | Comp. App. (AT) (Ins) No. 557 of 2019 | M.Mohamed Fahrudeen Vs. Vasudevan RP, Tiffins Barytes Asbestos & paints Ltd & Ors. With | B.Karuna Karan | D. Sreenivasan-RP Bijoy Kumar Pradhan-R2 Madhusmita Bora-R3 |
| 3. | Comp. App. (AT) (Ins) No. 653 of 2019 | Dr. Ravi Shankar Vedam Vs. Tiffins Barytes Asbestos and Paints Ltd. & Anr. With | Neha Nagpal | K. Moorthy –R1 & R2 Vasudevan-RP |
| 4. | Comp. App. (AT) (Ins) No. 716 of 2019 | Aasaan Global Trade. Vs. Tiffins Barytes Asbestos and Paints Ltd & Anr. With | Shantanu Singh | Madhusmita Bora-R2 D.Sreenivasan-RP |
| 5. | Comp. App. (AT) (Ins) No. 803 of 2019 | Ravi Shankar Vedam. Vs. Udhyaman Investments Pvt Ltd & Ors. | Ravi Raghunath. | Madhusmita Bora-R1 D.Sreenivasan-RP |

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|----|------------------------------------|--|---------------------|---|
| 6. | Comp. App. (AT) No. 147 of 2019 | Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With | Sadapurna mukherjee | Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25 |
| 7. | Comp. App (AT) No. 155 of 2019 | Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors. With | Saurabh Jain | Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29 |
| 8. | Comp. App (AT) No. 169 of 2019 | Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors. | Shaurya Kuthiala | Atanu Mukherjee |

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-
Registrar